

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.93/BB/ 2017	-	For filing objections	Rule 6(2) of IB	Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. S A J I. P. JOHN
S P J Legal Advocate for petitioner. J.

Counsel for petitioner is present. Counsel for respondent is also present. He has filed
objections.

For hearing, list it on 16.11.2017.

MEMBER (J)

MEMBER (T)